

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO.
CA. NO. 07(ND)2017

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2017**

NAME OF THE COMPANY: Sh. Vijay Prakash Arora V/s. Unitech Ltd


SECTION OF THE COMPANIES ACT: 424

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Manjit Singh Ahluwalia, Advocate.

ORDER

At request adjourned to 20.04.2017.


(Ina Malhotra)
Member Judicial